

**DIVISION BENCH**

**ITEM NO.123**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**IA No.287/2022, IA No.355/2021, IA No.397/2022, IA No.14/2024**

**IA No.208/2024 IN CP (IB) No.223/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 6<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>STANDARD CHARTERED BANK V/S M/S JVL AGRO INDUSTRIES LTD.</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Yash Tandon, Adv. : *For the Applicant in IA No.287/2022, IA No.355/2021, IA No.14/2024, IA No.208/2024 & Res. in IA No.397/2022*

Sh. Saumitra Chaturvedi alongwith Sh. Zain Abbas, Adv. : *For the Applicant in IA No.397/2022*

Sh. Mohit Chaudhary alongwith Sh. Prakhar Mittal, Adv. : *For the Respondent in IA No.287/2022*

Sh. Sandeep Arora, Adv. : *For the Res. no. 1-4 in IA No.355/2021*

**ORDER**

Ld. Counsels representing the respective parties are present.

**IA No.14/2024**

1. At the request of Ld. Counsel, Sh. Yash Tandon representing the Applicant, the matter is adjourned for further hearing on 30<sup>th</sup> May, 2024.
2. Meanwhile, the interim order to continue.
3. Other IAs are also adjourned for the same date i.e. on 30<sup>th</sup> May, 2024.

**IA No.208/2024**

1. This is the 15<sup>th</sup> Progress Report filed by the Liquidator. The same is taken on record, subject to just exception.
2. Accordingly, IA No.208/2024 stands disposed off.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**6<sup>th</sup> May, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**